

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**O. A. No. 718 of 2024**

**IN THE MATTER OF:-**

News Item titled " सर्वेक्षण यमुना नदी में देसी प्रजाति की मछलियाँ घटी विदेशी बड़ी सर्वे में मिली 126 प्रजाति की मछलियाँ " appearing in Amar Ujala dated 09.05.2024.

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Date: 06.08.2025

Place: New Delhi

**ADVOCATE FOR THE RESPONDENT:**

Gigi.C.George, Advocate  
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**Reply Affidavit on behalf of Respondent no. 6 i.e. Ministry of Jal Shakti in compliance of the order dated 07.11.2024**

I, Anup Kumar Srivastava, S/o Late P. L. Srivastava, aged 58 years presently posted as the Executive Director, Technical in the National Mission for Clean Ganga (NMCG), D/o WR,RD&GR, Ministry of Jal Shakti, New Delhi and am duly authorized and hereby solemnly affirm and state as follows:

1. That I have gone through the order dated 13.09.2024 passed in the matter by the Hon'ble National Green Tribunal, Principal Bench, New Delhi and has understood the contents therein.
2. That I have been authorized to swear this affidavit on behalf of NMCG by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
3. That the Original Application before this Hon'ble Tribunal pertains to the issue of declining population of indigenous fish species and the increasing presence of exotic/foreign fish in the Yamuna River. The matter raises concerns regarding the ecological imbalance and adverse impact on native aquatic biodiversity, necessitating coordinated scientific and administrative intervention.
4. That at the outset it is submitted that NMCG is one of the authorities constituted in accordance with the provisions of sub-section 3 of Section 3 of the Environment (Protection) Act, 1986 vide notification no. S.O. No. 3187(E) dated 07.10.2016, published in the gazette of India. NMCG has been mandated with for the



implementation of programs for protection, prevention and rejuvenation of river Ganga and its tributaries christened as the Namami Gange Programme (NGP) of the Central Government. The NGP focuses on effective abatement of pollution and rejuvenation, protection and management of the river Ganga and its tributaries through interventions like taking up sewerage infrastructure projects for interception, diversion and treatment of waste water discharge from open drains into the river through construction of new STPs and/or rehabilitation and augmentation of existing STPs, laying of sewage pipelines etc.

5. That in furtherance of its mandate, NMCG has sanctioned and is implementing projects through the Central Inland Fisheries Research Institute (CIFRI) for the restoration of indigenous fish species and aquatic biodiversity in the River Ganga and its major tributaries. These projects have been implemented in a phased manner since 2016, and the ongoing Phase-III of the project covers not only the main stem of the Ganga but also significant tributaries, including the River Yamuna. The submissions filed by CIFRI in the present proceedings are consistent with and endorsed by the answering Respondent. That it is further respectfully submitted that NMCG has granted Administrative Approval and Expenditure Sanction (AA&ES) for the project titled ***“Fish conservation and stock enhancement of fishery of Ganga river basin (Phase III)”*** implemented by Central Inland Fisheries Research Institute (CIFRI) under the National Ganga Plan (NGP) II, with 100% central sector support at a total estimated cost of Rs. 3138.44 lakhs (Rupees Thirty-One Crore Thirty-Eight Lakh Forty-Four Thousand only). The project is scheduled to be completed by 31st March, 2026 and is a continuation of the earlier Phase-II initiative titled “Fish stock enhancement including Hilsa and livelihood improvement for sustainable fisheries and conservation in River Ganga”. **The project expands from the main stem of the Ganga to its wider basin including major tributaries.** The five core components of the project include:

- a) Ex situ captive breeding of commercially important indigenous fish species of Ganga basin followed by ranching programme for improving the pray base for the aquatic animals and to improve the livelihood of fishers in the line of Arth Ganga concept.

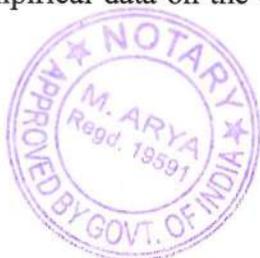


- b) Ex situ development of Hilsa seeds collected from wild adults from river Ganga and enhancement of Hilsa stock in the middle stretch of river Ganga through ranching.
- c) Seed production, restoration and stock assessment of selected Mahseer species in upper stretches of river Ganga.
- d) Stock assessment of important fish species in selected tributaries and wetlands of Ganga River basin for their conservation and management
- e) Community sensitization on biodiversity conservation, including river

The project, inter alia, aims to characterize the fish stock of important fish species in selected tributaries and wetlands of the Ganga River basin for fisheries management. In addition, the project undertakes a comprehensive assessment of the impact of climate change on the ecology and biodiversity of the Ganga River system and its tributaries, thereby contributing to long-term conservation planning and adaptive ecosystem management.

Copy the Administrative Approval and Expenditure Sanction (AA&ES) for the project titled “Fish conservation and stock enhancement of fishery of Ganga river basin (Phase III)” dated 03.11.2023 is marked and annexed herewith as ‘*Annexure -1*’.

6. That without prejudice to the above, it is submitted that NMCG, in collaboration with the Wetland Authority of Delhi and Wetlands International South Asia (WISA), has initiated a scientifically informed intervention for the identification, demarcation, and restoration of floodplain wetlands along the Yamuna River within NCT of Delhi. Field-level work, including GIS-based mapping and site validation, is presently underway under an NMCG-funded initiative titled “*Wetland Inventory and Assessment in Floodplains of River Yamuna in Delhi*” under Namami Gange Mission – II, with 100% central sector support at a total cost of Rs. 50,24,298/- (Rupees Fifty Lakh Twenty-Four Thousand Two Hundred Ninety-Eight only) for a period of 9 months (2025–26). Copy of the Administrative Approval and Expenditure Sanction order dated 23.07.2025 is marked and attached herewith as ‘*Annexure - 2*’.
7. That the answering Respondent further submits that CIFRI has recently undertaken a comprehensive baseline fish diversity survey of the Yamuna River in Delhi, which has provided essential empirical data on the current status and distribution of both native



and exotic fish species. These findings will be instrumental in formulating a robust and scientifically grounded strategy for biodiversity restoration and ecological management.

- 8. That the answering Respondent humbly submits that meaningful ecological restoration, particularly of fish biodiversity and aquatic ecosystems, is contingent upon demonstrable and sustained improvement in water quality. It is further submitted that once the existing pollution load is drastically curtailed and the river's natural assimilative capacity is restored, biodiversity interventions would be effective and sustainable.
- 9. That the statement made in forgoing paragraphs are true to my knowledge and enclosed annexures are true copy of its original.
- 10. That, the answering respondent herein craves leave of the Hon'ble Tribunal to file additional reply, in future, if required.
- 11. In light of the above submission, it is respectfully submitted that this Answering Respondent NMCG, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in this Application.

*Identify the Deponent who Signed before me*



**Deponent**

**VERIFICATION:**

06 AUG 2025

Verified at Delhi on this the day of .....August, 2025 the averments and facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.



**Deponent**

Date: 06.08.2025

Place: New Delhi

ATTESTED  
  
NOTARY PUBLIC



06 AUG 2025



F. No. Ad-35012/1/2023-NMCG-NMCG  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources, River Development & Ganga Rejuvenation  
National Mission for Clean Ganga

\*\*\*\*\*

1<sup>st</sup> Floor  
Major Dhyan Chand, National Stadium  
India Gate, New Delhi-110001  
Dated: 3<sup>rd</sup> November 2023

To,  
Director,  
ICAR-Central Inland Fisheries Research Institute,  
Barrackpore - 700 120,  
West Bengal, India

**Subject: Administrative Approval and Expenditure Sanction for the Central Inland Fisheries Research Institute (CIFRI) project "Fish Conservation and Stock Enhancement of Fishery of Ganga river basin (Phase-III)" under Namami Gange Mission – II, at an estimated cost of Rs. 3138.44 lakhs (Rupees Thirty One Crore Thirty Eight Lakh Forty Four Thousand only).**

Sir,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction (AA&ES) for the CIFRI project "Fish conservation and stock enhancement of fishery of Ganga river basin (Phase III)" under National Ganga Plan (NGP) – (Non EAP) budget head of *Namami Gange Mission – II*, with 100% central sector support at an estimated cost of Rs. 3138.44 lakhs (**Rupees Thirty One Crore Thirty Eight Lakh Forty Four Thousand only**) and project completion till 31<sup>st</sup> March, 2026.

2. This project is a follow-up of the phase-II project "Fish stock enhancement including Hilsa and livelihood improvement for sustainable fisheries and conservation in River Ganga" to continue the benefits of the project from mainstream Ganga to its basin level. The project has 5 components as under:

- i. Ex situ captive breeding of commercially important indigenous fish species of Ganga basin followed by ranching programme for improving the pray base for the aquatic animals and to improve the livelihood of fishers in the line of Arth Ganga concept.
- ii. Ex situ development of Hilsa seeds collected from wild adults from river Ganga and enhancement of Hilsa stock in the middle stretch of river Ganga through ranching.
- iii. Seed production, restoration and stock assessment of selected Mahseer species in upper stretches of river Ganga.
- iv. Stock assessment of important fish species in selected tributaries and wetlands of Ganga River basin for their conservation and management
- v. Community sensitization on biodiversity conservation, including river dolphin, along with fish biodiversity including Hilsa for improving the livelihood of fishers.

Based on above five components, the main objectives to be undertaken for implementation of the project are as follows:

- i. To produce selected fish seed of the river Ganga using riverine germplasm.

- ii. To restore selected fish species (IMC, catfish and Mahseer) of the Ganga through ranching.
- iii. To ranch the juvenile and adult Hilsa collected from the wild and carry out in situ breeding to enhance natural stock in the middle stretch of river Ganga.
- iv. To assess the impact of the ranching program in the Ganga basin
- v. To characterize the fish stock of important fish species in selected tributaries and wetlands of the Ganga River basin for fisheries management.
- vi. To enhance public and fisher's participation in dolphin and fish diversity conservation with special reference to Hilsa.
- vii. To carry out nutrient profiling of commercially important fish species of the river Ganga.
- viii. To assess the impact of climate change on Ganga River ecology and biodiversity.

3. The summary of budget is given at Annexure-I.

4. AA&ES for the project is granted subjected to General & Technical conditions as per Annexure-II, specific conditions and directions of EC as per Annexure-III and Financial conditions as per Annexure-IV.

5. The period of completion of the project is up to 31<sup>st</sup> March, 2026. The procurement of goods and services shall be made strictly as per the 'NGRBA programme framework' and various other guidelines of NMCG. The detailed schedule of the project implementation is given in Annexure-V.

6. Any cost escalation over and above the sanctioned cost attributable to the ICAR-Central Inland Fisheries Research Institute (CIFRI), Barrackpore, West Bengal, including due to delay in hiring Manpower, Instruments, Farm / Hatchery / Operational, Travel & Transport, Miscellaneous / Other Expenses, Consumables & Contingency and items required for Fish Conservation and Stock Enhancement of Fishery of Ganga river basin (Phase-III), any change in scope post approval etc., will be borne by ICAR- CIFRI.

7. The sanctioned cost of the project will be borne from the 'National Ganga Plan – Non-EAP budget head of *Namami Gange* Mission – II and expenditure incurred will be booked under the component "Aviral Ganga- Ecological Sustainability – Afforestation & Biodiversity conservation". The NMCG/Government of India reserves the right to withdraw the sanction at any stage, if it is convinced that the fund has not been properly utilized or appropriate progress is not being made.

8. In case of violation of any of the conditions of the grant or in case of closure or dissolution of the grantee organization, the Government shall take possession of all the assets of the organization acquired out of the Government grants and use them in any manner deemed appropriate or to recover from the organization the value of such assets at its discretion.

9. This AA&ES is issued based on the appraisal and sanction of the Executive Committee vide its 51<sup>st</sup> EC meeting held on 12<sup>th</sup> October 2023 as well as the approval of DG, NMCG vide e office file no. Ad-35012/1/2023-NMCG-NMCG, Note # 52 dated 03/11/2023 and concurrence of ED (Finance), NMCG vide e office file no. Ad-35012/1/2023-NMCG-NMCG, Note# 48 dated 02/11/2023.

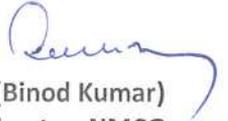
Yours faithfully,



(Binod Kumar)  
Director, NMCG

Copy forwarded for information to: -

- 1) PPS to Secretary, DoWR, RD & GR, Shram Shakti Bhawan, New Delhi-110001
- 2) PS to DG / ED(Finance), NMCG, New Delhi
- 3) Sanction Folder/Guard File/MIS Division NMCG

  
(Binod Kumar)  
Director, NMCG

Annexure-I

**Summary of cost for the project** "Fish Conservation and Stock Enhancement of Fishery of Ganga river basin (Phase-III)".

## Component wise budget breakup

Sl. No.	Description of Component-wise Activities	Oct. 2023- Mar. 2024	Apr. 2024- Mar. 2025	Apr. 2025- Mar. 2026	Total Cost (Rs. in Lakh)
1	Captive breeding of commercially important indigenous fish species and ranching programme through livelihood enhancement and conservation in Arth Ganga concept	520.12	396.24	492.30	1408.66
2	Establishment of Hilsa stock in Middle Stretch of river Ganga through ranching of Hilsa seed bred through captive and wild adults	177.83	343.65	311.36	832.84
3	Seed production, restoration and stock assessment of selected Mahseer species in upper stretches of river Ganga	73.12	108.24	115.20	296.56
4	Stock assessment of important fishes in selected tributaries and wetlands of Ganga River basin for their conservation and management	78.76	139.52	141.20	359.48
5	Community sensitization on dolphin and fish biodiversity including Hilsa for improving the livelihood of fishers	50.80	86.60	103.50	240.90
<b>Grand Total (Rs. in Lakh)</b>		<b>900.63</b>	<b>1074.25</b>	<b>1163.56</b>	<b>3138.44</b>

*Note: Detailed component wise physical & financial break up of CIFRI Phase III project is given in Annexure-VI.*

## Payment milestone

Sl. No.	Milestone	Limit to be assigned	
		In %	Rs. in Lakh
1.	On issuing of AA&ES and submission of fund request which includes the activities planned to be carried out up to 31st March, 2024.	20%	627.688
2.	After submission of 1 <sup>st</sup> Six month physical & financial progress report	40%	1255.376
3.	After submission of annual report for year 2024-25	38%	1192.607
4.	After submission of draft final report before one month of the closing of Project	2%	62.769
<b>Total</b>		<b>100%</b>	<b>3138.44</b>

Annexure-IIGeneral & Technical conditions:

**Conditions on Administrative Approval and Expenditure Sanction for the project proposal submitted by ICAR-CIFRI, Barrackpore, West Bengal on "Fish Conservation and Stock Enhancement of Fishery of Ganga river basin (Phase-III)" approved under the "Namami Gange" programme with project completion till 31<sup>st</sup> March, 2026.**

1. The ICAR-Central Inland Fisheries Research Institute (ICAR-CIFRI), Barrackpore, West Bengal, India is the implementing agency and shall be responsible for effective implementation of the project on 'Fish Conservation and Stock Enhancement of Fishery of Ganga river basin (Phase-III)'.
2. Implementation of the project progress will be monitored half yearly by the Biodiversity Task Force (BTF) or Monitoring Committee constituted by the NMCG to monitor its biodiversity conservation and river rejuvenation projects to ensure that the project is completed within the stipulated period of time.
3. The ICAR-CIFRI shall submit Physical Progress Report on Quarterly (QPPR) basis followed by six monthly, annually and a detailed final report with photo-evidences of the project activities after completion of the project along with Project Completion Certificate in the prescribed format provided by NMCG.
4. All project implementation sites on river Ganga and its selected tributaries for ranching, research and captive breeding centers and ponds to be used for cultural fishery including sites at Farraka Hilsa center etc. should have a proper display board with Logo of NMCG and ICAR-CIFRI along with display of the project. NMCG Logo is enclosed for reference - as **Annexure-VII**. Soft copy of logo is also being sent by email.
5. The ICAR-CIFRI needs to follow all the observation of NMCG / SPMG and Third Party Inspection (TPI) agency, if any, during the project implementation period.
6. Any additional component relevant for project or any component require modification or deletion, may be added or modified or deleted as the case may be, only with the prior approval of the competent authority of NMCG.
7. Staff employed by the ICAR-CIFRI under this project are not to be treated as employees of the NMCG.
8. The ICAR-CIFRI shall ensure that all provisions of the RTI Act 2005 are adhered to as far as information pertaining to the project is concerned.
9. Conditions/commitment indicated in the Executive Committee (EC) Memo, Minutes and other documents, including those to be fulfilled before start of the programme shall be strictly adhered to in the project implementation and management.
10. All the equipment's/data generated out of the study would be property of Govt. of India and decision as to its storage/ownership and disposal would be undertaken with the approval of NMCG on completion of study.



**Project Specific conditions:**

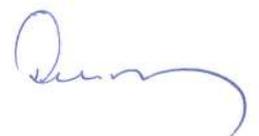
- i. The logo and name of Namami Gange should be prominently displayed in all signages of the project components and its influenced zone.
- ii. All technical and skilled or semiskilled man power should be timely involved for implementation of project.
- iii. Under ranching programme, cultural fisheries techniques developed for IMCs, Catfishes, Hilsa and Mahseer under the project, shall be shared with the Ganga bank state fishery department for the long term sustainability of the project.

**Submission of Quarterly Physical & Financial Progress Report (QPFPR):**

- i. The ICAR-CIFRI, Barrackpore, West Bengal shall report the progress of implementation (both physical and financial progress including expenditure statement) quarterly to NMCG with evidence and geo-tagged photographs. The report should be signed by the designated officer of the Institution.
- ii. Consistency between physical progress and expenditure shall be maintained and reasons for substantial variations shall be appropriately explained against each item in QPFPR.

**Inspection and Monitoring:**

- i. NMCG may depute any person to visit the Implementation area for the purpose of monitoring of its work. Full facilities including local logistics shall be provided by the ICAR-Central Inland Fisheries Research Institute (ICAR-CIFRI), Barrackpore to the person deputed for inspection.
- ii. Monitoring Committee constituted may have half yearly meeting for the evaluation of progress of work and way forwards accordingly.
- iii. Director General, NMCG will monitor the overall progress of the project periodically or at least six monthly.



**Financial Conditions:****1. Flow of Funds:**

(i) Funds for the present project will be made available to the ICAR-CIFRI by the National Mission for Clean Ganga through allocation of assignment limit as per the Treasury Single Account (TSA) System, based on projected fund requirements/ payment milestones (use whichever is applicable). The objective of the TSA is to ensure "just in time release" and eliminate/ reduce parking of funds at all levels of project implementation.

(ii) The TSA guidelines prohibit transfer of funds by Autonomous Bodies (ABs)/ Sub-ABs to their own Bank Accounts as this is akin to acting like one's own vendor. Executing Agencies will, therefore, ensure that no assignment limit is transferred to their Bank Accounts, and all payments from Assignment Limits are made directly to vendors/ contractors.

(iii) Executing Agencies will ensure that no parking of fund happens while transferring fund from them to the contractors/ vendors. Such transfer must be effected "just in time", and should be as reimbursement of bills raised/ submitted.

(iv) Since the fund flow is based on "just in time release", there should not be any accrual of interest on grants-in-aid received from NMCG. However, any interest earned on the grant received from NMCG/ Gol should mandatorily be remitted back to NMCG immediately after finalization of accounts for depositing the same to the Consolidated Fund of India.

(v) The assignment limit allocated to ICAR-CIFRI will lapse at the end of financial year.

(vi) Allocation of assignment limit to ICAR-CIFRI will not be counted as expenditure under TSA. Only final payment to vendor/ contractor will be counted as expenditure. Hence all Bills/ payments should be settled immediately".

**2. Submission of Utilization Certificate (UC) by the Executing Agency:**

(i) The quarterly Utilization Certificates (UCs) in respect of grant-in-aid received during various quarters shall be furnished by the ICAR-CIFRI to the NMCG in the prescribed format (GFR 12-A), duly signed and stamped by the Head of the Organization and Chief Finance Officer, within 30 days from the end of quarter.

(ii) The subsequent allocation of Assignment Limit will be made based on Utilization Certificate/ Expenditure Statement of the previously allocated assignment limit.

(iii) The UCs, in addition to the financial progress, should also indicate physical progress/ outcomes achieved, in the prescribed format.

**3. Audit**

(i) The Comptroller & Auditor General of India at his discretion shall have the right of access to the project related books of accounts of the ICAR-CIFRI for the purpose of Audit.

(ii) The books of accounts of the grantee, relating to this grant, shall be open to audit by the Internal Auditor and External Auditor of National Mission for Clean Ganga.



(iii) Executing Agency to ensure that all financial documents related to the project are maintained by them for submission to NMCG/ Audit on demand.

**4. Other Aspects:**

(i) The ICAR-CIFRI shall take all necessary legal and executive measures to ensure adequate resources available for operation & maintenance of the assets created under the project to fulfill its mandate.

(ii) The ICAR-CIFRI is not permitted to seek or utilize funds for the same purpose from any other organization (Government, semi-Government, autonomous or private) without prior approval of the competent authority.

(iii) The sanctioned amount should be spent exclusively as per the scope of the project and within the stipulated time. The liability of NMCG will not exceed the amount sanctioned for the project. For carrying forward any work(s) /activities beyond the specified time limit prior approval of the NMCG should be obtained.

(iv) It is the responsibility of the CIFRI to ensure that the assets are exclusively used for the purpose for which grant is sanctioned and to maintain the assets and their records properly.

(v) All the assets acquired/created out of the grants shall not be disposed of, encumbered, or utilized for any purpose other than that for which sanctioned without prior approval of the Government.

**5. General Financial Rules, 2017:**

All relevant provisions of General Financial Rules, 2017, as amended from time to time, will be applicable to grantee organization.

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Annexure - V**Project Implementation Schedule**

The project aims to restore fish diversity, enhance fish stocks, and promote sustainable fishing practices in the Ganga River system. It includes captive breeding, ranching, stock assessment, habitat restoration, and community sensitization to address challenges posed by anthropogenic activities and climate change, ultimately ensuring ecological and socio-economic well-being.

The outcomes, deliverables and measurable indicator along with specific target deliverables and logical framework / timeline is described in tabulated form in the below section.

**A. Detailed outcomes, deliverables with measurable indicators of the project:**

Component activities	Objectives	Output	Outcome	Deliverables (with Measurable Indicators)
1. Captive breeding of commercially important indigenous fish species and ranching programme through livelihood enhancement and conservation in the Artha Ganga concept	<ol style="list-style-type: none"> <li>1. Seed production of selected fish species of the river Ganga using riverine germplasm</li> <li>2. Restoration of selected fish species (IMC and catfish) of the river Ganga through ranching</li> <li>3. Assessing the impact of the ranching programme on the river</li> <li>4. Assessing the impact of climate change on Ganga River ecology and biodiversity</li> <li>5. Nutrient profiling of commercially important fish species of river Ganga</li> </ol>	<ol style="list-style-type: none"> <li>1. Numbers of selected fish fingerlings to be stocked</li> <li>2. Impact of ranching in terms of fish catch enhancement</li> <li>3. Data base on nutrient profiling of commercially important fish species</li> </ol>	<ol style="list-style-type: none"> <li>1. Livelihood enhancement of local fishermen by improving riverine health and aquatic life including fisheries</li> <li>2. Increase in the fish catch in the river Ganga</li> <li>3. Potentiality of natural fisheries contributing towards Artha Ganga and Nirmal Dhara</li> <li>4. A vulnerability map on climate change with stakeholder interaction as well as historical data and its management strategy for the sustainability of the river quality</li> <li>5. Database on nutrient profiling of Ganga fishes towards upholding the good health of the dependent population</li> </ol>	<ol style="list-style-type: none"> <li>1. A total of 1.5 crore fish fingerlings will be ranched</li> <li>2. Different forms of publications, such as research findings, popular articles, etc.</li> <li>3. Nutrient profiling of 15-20 numbers of commercially important fish species</li> </ol>
2. Establishment of hilsa stock in the middle stretch of the river Ganga through ranching of hilsa seed bred through captive breeding and wild adults	<ol style="list-style-type: none"> <li>1. Ranching of juvenile and adult Hilsa collected from the wild and artificially bred to enhance the natural stock of Hilsa in the middle stretch from Prayagraj to Farakka in the river Ganga</li> <li>2. Developing Hilsa brood stock in artificial rearing facilities and larval production</li> <li>3. Developing a Hilsa nutri-profile database of different size groups for human health and nutritional security</li> <li>4. Establishing the breeding grounds and Hilsa migratory path in the river Ganga by using Floy tagging and other cutting-edge methods</li> <li>5. Identifying the key responsible factors contributing to the decline of the Hilsa</li> </ol>	<ol style="list-style-type: none"> <li>1. Numbers of selected hilsa spawn/fingerlings/adults to be stocked through wild collection and artificial breeding</li> <li>2. Impact of ranching in terms of the hilsa fishery</li> <li>3. Identification of the hilsa migratory routes through tagging</li> <li>4. Data base on nutrient profiling of different size groups of hilsa</li> </ol>	<ol style="list-style-type: none"> <li>1. Artificial breeding of Hilsa and seed production</li> <li>2. Developing a management plan for Hilsa restoration in the Ganga River for enhancing the livelihood of fishermen in the lower stretches of the Ganga</li> </ol>	<ol style="list-style-type: none"> <li>1. A total of 1 lakh hilsa will be ranched</li> <li>2. Different forms of publications, such as research findings, popular articles, etc.</li> <li>3. Nutrient profiling of different stages of Hilsa</li> </ol>

	<p>population in the selected canals of the Sundarbans</p> <p>6. Sensitizing the fishers on Hilsa conservation and management in the middle stretches of the river Ganga from Prayagraj to Farakka by way of Ballia, Buxar, Patna, Bhagalpur, and Rajmahal.</p>			
3. Seed production, restoration, and stock assessment of selected mahseer species in upper stretches of the river Ganga	<p>1. Brood stock development and seed production of selected Golden Mahseers of the river Ganga using riverine germplasm</p> <p>2. Restoration of Golden Mahseer (<i>Tor putitora</i>) and Chocolate Mahseer (<i>Neolissochilus hexagonolepis</i>) in the upper stretch of the river Ganga through ranching</p> <p>3. Stock assessment of Golden Mahseer (<i>Tor putitora</i>) and Chocolate Mahseer (<i>Neolissochilus hexagonolepis</i>) fish in the upper stretch of the river Ganga</p>	<p>1. Seed production of mahseer species from wild stock</p> <p>2. Restore the mahseer fishery through river ranching</p> <p>3. Stock status of golden mahseer and chocolate mahseer</p>	<p>1. Enhanced fish stock of selected mahseer species of the river Ganga</p> <p>2. Increased awareness among the fishers for conservation</p>	<p>1. Implementation of prescribed conservation sites (aquatic sanctuary)</p> <p>2. Support in selecting an in-situ seed production site</p> <p>3. To collaborate on the organization of awareness campaign and implementation of prescribed conservation plan</p>
4. Stock assessment of important fishes in selected tributaries and wetlands of the Ganga River basin for their conservation and management	<p>1. Assessing the fish diversity in selected tributaries and wetlands of the Ganga River basin</p> <p>2. Charactering the fish stock of important fish in selected tributaries and wetlands of the Ganga River basin for fisheries management</p> <p>3. Charactering the different habitat types based on quantitative and qualitative attributes in selected tributaries and wetlands of the Ganga River basin</p> <p>4. Identifying the essential fish habitat/key aquatic habitat important for fish conservation in selected tributaries and wetlands of the Ganga River basin</p>	<p>1. Data base on fish diversity and stock status of important fish species</p> <p>2. Habitat characterisation of wetlands/tributaries based on pollution indicators</p> <p>3. Suitable fish species habitat identification and suggestive conservation measures</p>	<p>1. Improved fisheries management guidelines for sustainable fisheries in selected tributaries and wetlands of the Ganga River basin</p> <p>2. Biodiversity of the tributaries and wetlands and its impact on the main river.</p>	<p>1. Different forms of publications, such as research findings, popular articles, etc.</p> <p>2. Conservation guidelines for suitable fish habitat</p>
5. Community sensitization on dolphin and fish biodiversity, including Hilsa, for improving the livelihood of fishers	<p>1. Creating public and fisher's participation in dolphin and fish diversity conservation with special reference to Hilsa</p> <p>2. Establishing the economic status and contribution of the local fishers under 'Artha Ganga' concept of the river Ganga.</p>	<p>1. Survey-based data generation on the economic status of fishers</p> <p>2. Documentation on dolphin and fish diversity status based on primary observations</p>	<p>1. Gangetic dolphin conservation through community participation</p> <p>2. Fish species diversity conservation for sustainable fisheries at the Ganga</p> <p>3. To ensure the livelihood security of the fisher community of the Ganga</p> <p>4. Establishment of relationship between aqualife and Nirmal Ganga</p>	<p>1. Need-based awareness programs in dolphin habitat areas</p> <p>2. Community sensitisation through participatory approaches</p>

**B. The specific targets & their quarter-wise progress /deliverable**

Year -1 Oct 2023-Mar 24	Target/ Deliverables
Quarter-I	<ol style="list-style-type: none"> <li>1. 10.0 Lakh IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 2,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>3. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>4. 5,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>5. 2.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>6. Nutrient profiling of 2 indigenou fish species from river Ganga, and associated wetlands will be carried out.</li> <li>7. Stock characterisation of 1 fish species including Mahseer will be carried out.</li> <li>8. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
Quarter-II	<ol style="list-style-type: none"> <li>1. 20.0 Lakh IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 2,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>3. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>4. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>5. 2.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>6. Nutrient profiling of 2 indigenou fish species from river Ganga, and associated wetlands will be carried out.</li> <li>7. Stock characterisation of 1 fish species including Mahseer will be carried out.</li> <li>8. Vulnerability assessment of 2 wetlands will be carried out.</li> <li>9. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
Year-II Apr 2024-Mar 25	
Quarter-I	<ol style="list-style-type: none"> <li>1. 20.0 Lakh IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 3,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>3. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>4. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>5. 1.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>6. Nutrient profiling of 2 indigenou fish species from river Ganga, and associated wetlands will be carried out.</li> <li>7. Stock characterisation of 1 fish species including Mahseer will be carried out.</li> <li>8. 5000 no. Mahseer fingerlings will be ranched in river Ganga.</li> <li>9. Vulnerability assessment of 2 wetlands will be carried out.</li> <li>10. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
Quarter-II	<ol style="list-style-type: none"> <li>1. 20.0 Lakh IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 3.0 Crore Indian Major Carps (IMC) spawn will be produced.</li> <li>3. 3,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>4. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>5. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>6. 1.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>7. 150 hilsa brooders will be developed in the captive condition particularly in the cages.</li> <li>8. Nutrient profiling of 2 indigenou fish species from river Ganga, and associated wetlands will be carried out.</li> <li>9. Stock characterisation of 2 fish species including Mahseer will be carried out.</li> <li>10. 50 no. of Mahseer brooders will be developed under controlled condition.</li> <li>11. Vulnerability assessment of 2 wetlands will be carried out.</li> <li>12. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
Quarter-III	<ol style="list-style-type: none"> <li>1. 3,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>2. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> </ol>

	<ol style="list-style-type: none"> <li>3. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>4. 1.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>5. Nutrient profiling of 2 indigenous fish species from river Ganga, and associated wetlands will be carried out.</li> <li>6. Stock characterisation of 2 fish species including Mahseer will be carried out.</li> <li>7. Habitat characterisation of 2 wetlands associated with river Ganga.</li> <li>8. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
<b>Quarter-IV</b>	<ol style="list-style-type: none"> <li>1. 20.0 Lakh IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 3,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>3. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>4. 20,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>5. 1.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>6. Nutrient profiling of 2 indigenous fish species from river Ganga, and associated wetlands will be carried out.</li> <li>7. Stock characterisation of 2 fish species including Mahseer will be carried out.</li> <li>8. Habitat characterisation of 2 wetlands associated with river Ganga.</li> <li>9. Habitat characterisation of 1 selected tributaries of river Ganga.</li> <li>10. Mapping of heavy metal pollution in river Ganga will be developed.</li> <li>11. Vulnerability assessment of wetlands will be carried out.</li> <li>12. 10 research manuscripts, 5 Leaflets will be generated.</li> <li>13. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
<b>Year -III Apr 2025-Mar 26</b>	
<b>Quarter-I</b>	<ol style="list-style-type: none"> <li>1. 20.0 Lakh Crore IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 2,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>3. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>4. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>5. Nutrient profiling of 2 indigenous fish species from river Ganga, and associated wetlands will be carried out.</li> <li>6. Stock characterisation of 1 fish species including Mahseer will be carried out.</li> <li>7. 5000 no. Mahseer fingerlings will be ranched in river Ganga.</li> <li>8. Vulnerability assessment of 2 wetlands will be carried out.</li> <li>9. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
<b>Quarter-II</b>	<ol style="list-style-type: none"> <li>1. 20.0 Lakh Crore IMC fingerlings will be ranched in the river Ganga.</li> <li>2. 3.0 Crore Indian Major Carps (IMC) spawn will be produced.</li> <li>3. 2,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>4. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>5. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>6. 100 hilsa brooders will be developed in the captive condition particularly in the cages.</li> <li>7. Nutrient profiling of 2 indigenous fish species from river Ganga, and associated wetlands will be carried out.</li> <li>8. Stock characterisation of 1 fish species including Mahseer will be carried out.</li> <li>9. 50 no. of Mahseer brooders will be developed under controlled condition.</li> <li>10. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.</li> </ol>
<b>Quarter-III</b>	<ol style="list-style-type: none"> <li>1. 2,000 fishers will be sensitized all along the river Ganga and associated selected tributaries.</li> <li>2. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized.</li> <li>3. 10,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga.</li> <li>4. 1.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka.</li> <li>5. Nutrient profiling of 2 indigenous fish species from river Ganga, and associated wetlands will be carried out.</li> <li>6. Stock characterisation of 1 fish species including Mahseer will be carried out.</li> <li>7. Habitat characterisation of 2 wetlands associated with river Ganga.</li> </ol>

	8. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.
Quarter-IV	1. 20.0 Lakh IMC fingerlings will be ranched in the river Ganga. 2. 2,000 fishers will be sensitized all along the river Ganga and associated selected tributaries. 3. 5 awareness programmes on Dolphin, Hilsa and Sustainable Fisheries will be organized. 4. 5,000 adult hilsa will be ranched in the upstream of Farakka barrage in river Ganga. 5. 1.0 lakh hilsa spawn will be ranched in the upper stretches of river Ganga at Farakka. 6. Nutrient profiling of 2 indigenous fish species from river Ganga, and associated wetlands will be carried out. 7. Mapping of Climate vulnerability in relation to the selected indigenous fish species would be made. 8. 5000 no. Mahseer fingerlings will be ranched in river Ganga. 9. Habitat characterisation of 1 selected tributaries of river Ganga. 10. 20 research manuscripts, 3 PhD students, 10 Leaflets will be generated. 11. 5 Mass media communications such as News Paper including national and regional, YouTube, infographics will be generated.



### C. Activity phasing, work plan and logical framework

Overall output of the project is to serve both in-situ and ex-situ conservation of biodiversity, gene pool, and ecosystem services in the riverscape at Ganga basin level, the component-wise activity phasing and work plan along with logical framework / timeline of the project is as follows:

#### Component – 1

Sl. No.	Plan	Activities	2023-24		2024-25				2025-26			
			Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4
	<b>Objective. I:</b> Seed production of selected fish species of river Ganga using riverine germplasm	Collection of brooders from riverine stretches										
		Seed production of IMC through artificial hypophysation technique										
		Nursery rearing of fish spawns up to fingerling sizes for ranching										
		Collection of spawn of selected catfishes and rearing in the nursery facilities up to fingerling size for river ranching										
2.	<b>Objective. II</b> Restoration of selected fish species (IMC and catfishes) of river Ganga through ranching	Ranching of catfishes in the middle and lower stretches of river Ganga										
		Ranching of Indian Major Carp in different states										
		Tagging of selected fish species to observe their respective migration behaviour										
3.	<b>Objective. III</b> To assess the impact of the ranching programme on the river	Impact assessment of ranching programme in different stretches of river Ganga										
		Fish catch estimation along with respected CPUE will be done on regular basis										
4.	<b>Objective. IV</b> To study the impact of climate change on	Impact assessment of climate change on few important										



	riverine ecology and biodiversity	fish species in different stretches of river Ganga											
5.	<b>Objective. V</b> Nutrient profiling of commercially important fish species of river Ganga	Nutritional profiling of few commercially important Gangetic fish species											

### Component – 2

Sl. No.	Plan	Activities	2023-24		2024-25				2025-26				
			Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4	
1.	<b>Objective. I:</b> i. Ranching of juvenile and adult Hilsa collected from the wild and artificial breed to enhance natural stock of Hilsa in the middle stretch from Prayagraj to Farakka in river Ganga.	Exploitation of adult Hilsa in the Feeder canal and downstream of river Ganga and its tributaries											
		Adult Hilsa collection in the downstream of Farakka barrage and transportation through open system to the ranching Sites											
2.	<b>Objective. II</b> ii. Developing Hilsa brood stock in artificial rearing facilities and larval production.	Juvenile Hilsa rearing in the cage/ ponds for domestication											
		Adult Hilsa acclimatization in the cage/ ponds for domestication and gonadal maturation											
		Growth and survivability study of Hilsa in cages / enclose system											
		Collection of brooders and artificial breeding											
		Rearing of Hilsa spawn and seed in grow-out system											
		Ranching of Hilsa fertilized eggs, seed & spawn in the upstream of Farakka barrage											
3.	<b>Objective. III</b> i. Developing Hilsa nutri-profile database of different size groups for human health and nutritional security.	Collection of Hilsa fish of different size group across the sampling sites for nutrient profiling											
		Carcass composition of Hilsa from different size											



	upstream of Farakka barrage								
	Report submission & final report submission								

### Component - 3

Sl. No.	Objectives	Activities	2023-24		2024-25				2025-26				
			Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4	
1.	Seed production of selected Mahseer of river Ganga using riverine germplasm.	a) Development of facilities at Garwal University with renovation of existing facilities at Srinagar, Uttarakhand											
		b) Collection of prospective fish brooders from river Ganga and maintaining them in broodstock ponds											
		c) Brood stock development of Golden and Chocolate Mahseer species											
		d) Seed production of Mahseer through artificial hypophysation technique											
		e) Nursery rearing of fish spawns upto fingerling sizes ready for ranching											
2.	Restoration of selected Mahseer of river Ganga through ranching.	a) Collection of wild brooder species											
		b) Ranching of Mahseer in Upper stretch of river Ganga (Haridwar and above)											
3.	Stock assessment of selected Mahseer fishes of river Ganga												
4.	Creation of awareness among stakeholders regarding sustainable fisheries												

### Component - 4

Sl. No.	Plan	Activities	2023-24		2024-25				2025-26				
			Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4	
1.	<b>Objective. I:</b> To assess the fish diversity in selected tributaries and wetlands of Ganga River basin	Quarterly sampling and collection of fishes through experimental fishing and commercial catch observations											
		Inventory of fishing crafts and gears and prevailing fishing practices in selected tributaries and wetlands of Ganga River basin											
		Digitalization of various parameters on GIS platform											
2.	<b>Objective. II</b> To characterize	Collection of fish catch and effort and biological data											

	the fish stock of important fishes in selected tributaries and wetlands of Ganga River basin for fisheries management	through quarterly catch observations																	
		Estimation of important population parameters using computer-based software applications																	
3.	<b>Objective. III</b> To characterize the different habitat types based on quantitative and qualitative attributes in selected tributaries and wetlands of Ganga River basin	Assessment of habitat quality (sediment, water: physical, chemical with pollution parameters) of important (commercial and conservation) fishes																	
		Collection and identification of plankton along selected sites and analysis of biological attributes (diversity, abundance, habitat preferences)																	
		Collection and identification of macro-benthos along selected sites and analysis of biological attributes (diversity, abundance, habitat preference)																	
		Collection, identification of fin fish and shellfish along selected sites and analysis of biological attributes (diversity, abundance, habitat preference)																	
4.	<b>Objective. IV</b> To identify the essential fish habitat/key aquatic habitat important for fish conservation in selected tributaries and wetlands of Ganga River basin	Compilation and analysis of collected fisheries, and habitat data of the studied riverine stretches/wetlands/ tributaries of Ganga River basin																	
		Organization of meetings, brainstorming and workshops with stakeholders for recording of their perceptions on declaration of fish conservation site/parks based on the scientific studies																	

**Component - 5**

Sl. No.	Plan	Activities	2023-24		2024-25				2025-26			
			Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4

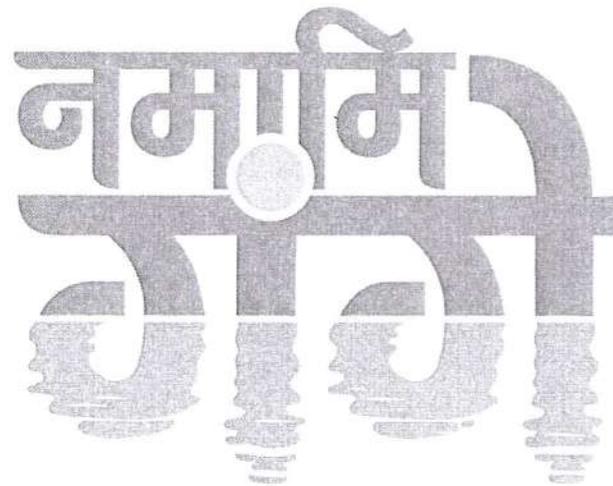
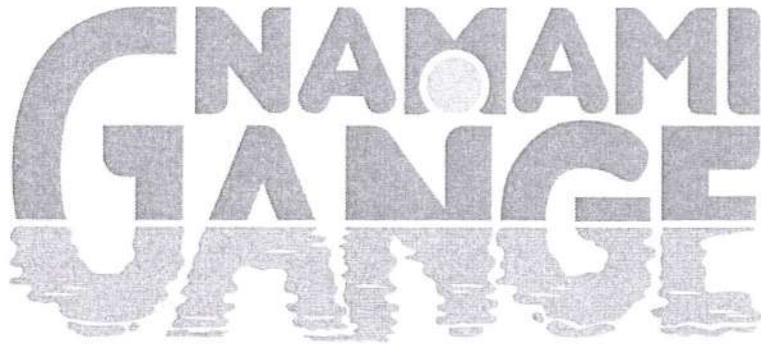
1.	<p><b>Objective. I:</b> Community participation on dolphin and fish diversity conservation with special reference to Hilsa</p>	<p>Participation of a significant number of river associated stakeholders, including fishers, on-site through individual involvement and awareness activities</p>										
		<p>Participation and sensitization of the population at large through the preparation of awareness materials (pamphlets, booklets, hoardings, paintings, etc.) in local languages</p>										
2.	<p><b>Objective. II</b> To aware the local fishers on the contribution of the river Ganga towards improving their economic status under 'Arth-Ganga' concept</p>	<p>Sensitizing fishers to biodiversity protection through restrictions on harmful fishing methods and regulating mesh size of fishing nets with the support of local NGOs and fishers' groups.</p>										
		<p>To organize workshop or training programme for the various stakeholders involved in biodiversity protection.</p>										

## Annexure VI: Budgetary Provisions

	Budget Heads	Year 1	Year 2	Year 3	Amount (INR) in Lakhs
Component I	Manpower	68.12	136.24	136.24	340.60
Component I	Instruments	297.00	6.00	7.00	310.00
Component I	Operational	100.00	144.00	124.00	368.00
Component I	Travel	25.00	50.00	50.00	125.00
Component I	Misc./ expenses/Consumables	30.00	60.00	47.00	137.00
Component I	Office management costs				128.06
<b>Total (Component I)</b>		<b>520.12</b>	<b>396.24</b>	<b>364.24</b>	<b>1408.66</b>
Component II	Manpower	48.83	97.65	94.65	241.13
Component II	Instruments (Tag, Tag Reader, Telemetry)	13.00	11.00	5.00	29.00
Component II	Operational	50.00	47.00	5.00	102.00
Component II	Travel	10.00	18.00	20.00	48.00
Component II	Misc./Other expenses/ Consumables	22.00	48.00	29.00	99.00
Component II	Contingency	34.00	122.00	82.00	238.00
Component II	Office management costs				75.71
<b>Total (Component II)</b>		<b>177.83</b>	<b>343.65</b>	<b>235.65</b>	<b>832.84</b>
Component III	Manpower	10.12	20.24	20.24	50.60
Component III	Instruments	04.00	02.00	01.00	07.00
Component III	Travel & transport	05.00	05.00	05.00	15.00
Component III	Operational	44.00	72.00	54.00	170.00
Component III	Misc./Other expenses/ consumables	10.00	09.00	08.00	27.00
Component III	Office management costs				26.96
<b>Total (Component III)</b>		<b>73.12</b>	<b>108.24</b>	<b>88.24</b>	<b>296.56</b>
Component IV	Manpower	26.76	53.52	53.52	133.80
Component IV	Instruments	13.00	23.00	01.00	37.00
Component IV	Travel & transport	05.00	10.00	10.00	25.00
Component IV	Misc./Other expenses/Consumables	34.00	53.00	44.00	131.00
Component IV	Office management costs				32.68
<b>Total (Component IV)</b>		<b>78.76</b>	<b>139.52</b>	<b>108.52</b>	<b>359.48</b>
Component V	Manpower	20.80	41.60	41.60	104.00
Component V	Instruments	05.00	05.00	0.00	10.00
Component V	Travel & transport	10.00	20.00	15.00	45.00
Component V	Misc./ Other expenses	15.00	20.00	25.00	60.00
Component V	Office management costs				21.90
<b>Total (Component V)</b>		<b>50.80</b>	<b>86.60</b>	<b>81.60</b>	<b>240.90</b>

	Oct. 2023- Mar. 2024	Apr. 2024- Mar. 2025	Apr. 2025- Mar. 2026*	Total
Component I	520.12	396.24	492.30	1408.66
Component II	177.83	343.65	311.36	832.84
Component III	73.12	108.24	115.20	296.56
Component IV	78.76	139.52	141.20	359.48
Component V	50.80	86.60	103.50	240.90
<b>Grand Total</b>				<b>3138.44</b>

Namami Gange logo:



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ANNEXURE- B

**F. No. Ad-34018/1/2025-NMCG-NMCG (Comp. No.: 297307)**  
**Government of India**  
**Ministry of Jal Shakti**  
**Department of Water Resources, River Development & Ganga Rejuvenation**  
**National Mission for Clean Ganga**

1<sup>st</sup> Floor  
Major Dhyan Chand, National Stadium  
India Gate, New Delhi-110002  
**Dated: 23<sup>rd</sup> July, 2025**

To,  
The Director,  
Wetlands International South Asia  
Module No. 003, Ground Floor  
NSIC Business Park, Okhla Industrial Estate  
New Delhi-110020, India

**Sub: Administrative Approval and Expenditure Sanction for project titled “Conserving and Sustainably Managing Floodplain Wetlands of River Yamuna in Delhi” under the Namami Gange Mission – II, at a total cost of Rs. 50,24,298/- for a period of 9 months.**

Sir,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction for the project on “**Conserving and Sustainably Managing Floodplain Wetlands of River Yamuna in Delhi**” under National Ganga Plan (NGP – Non-EAP budget head of Namami Gange Mission – II, with 100% central sector support at a total cost of Rs. 50,24,298/- (Rupees Fifty Lakh Twenty-four Thousand Two Hundred Ninety-Eight Only) for a period of 9 months (2025-26).

2. The Wetlands International South Asia, New Delhi will be the implementing agency for the project. The project will be implemented in close coordination with the Delhi Wetland Authority.

3. The components and deliverables of the project are as follows:

**Component 1: Wetlands Inventory and Assessment**

- Current wetlands map at 1:10,000 scale
- Decadal (20 Years) wetlands change data
- Wetlands inventory data (Physical feature, Hydrological regimes, Ecological data, Socio-economics and Institutions) for all surveyed wetlands
- Wetlands ecosystem health card for all surveyed wetlands
- Wetlands brief document in compliance with Wetlands Conservation Management Rules (2017) for all surveyed wetlands

**Component 2: Management Planning**

- Wetlands prioritisation matrix
- Wetland management plans for prioritised wetlands
- Wetlands monitoring framework for River Yamuna floodplain wetlands
- Training of Wetland Managers on wetlands management planning and monitoring

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- Communication products to support awareness raising on diverse values and biodiversity conservation
4. The summary of cost is given at **Annexure-I**.
  5. Administrative Approval and Expenditure Sanction for the project is granted subject to General & Technical conditions as per **Annexure-II**, Specific conditions and directions of **EC** as per **Annexure III** and Financial conditions as per **Annexure IV**.
  6. The period of completion of the project is 9 months from the date of issuance of AA&ES. The financial sanction for the project beyond FY 2025-26 is subject to the approval of the next phase of the Namami Gange Programme.
  7. The procurement of goods and services shall be made strictly as per the General Financial Rules 2017 and Procurement Manuals of the Department of Expenditure. The detailed schedule of the project implementation is given in **Annexure-V**.
  8. Any cost escalation over and above the sanctioned cost attributable to the Wetlands International South Asia, New Delhi including due to delay in land acquisition / demarcation, change in scope post approval etc., shall be borne by them.
  9. The sanctioned cost of the project will be borne from the 'National Ganga Plan – Non-EAP budget head of Namami Gange Mission – II and expenditure incurred will be booked under the component "Aviral Ganga (Ecology and Flow) – Ecological Sustainability– Afforestation and Biodiversity Conservation". The NMCG/Government of India reserves the right to withdraw the sanction at any stage, if it is convinced that the fund has not been properly utilized or appropriate progress is not being made.
  10. The Wetlands International South Asia, New Delhi will execute a Bond as per GFR 231(2) for the entire approved grants amounting to Rs. 50,24,298/-. A format for executing the Bond is attached at **Annexure VI**. The bond is required to be signed by an officer duly authorized by the Executive Committee/Governing Board/Board of Directors of the private grantee. A copy of the relevant resolution may also be annexed with the bond.
  11. The Wetlands International South Asia, New Delhi will also get itself on-boarded on Darpan Portal of the NITI Aayog. If already on-boarded, the unique Darpan ID will be provided.
  12. In case of violation of any of the conditions of the grant or in case of closure or dissolution of the grantee organization, the Government shall take possession of all the assets of the organization acquired out of the Government grants and use them in any manner deemed appropriate or to recover from the organization the value of such assets at its discretion.
  13. This AA&ES is issued based on the appraisal and sanction of the Executive Committee vide its 64<sup>th</sup> EC meeting held on 4<sup>th</sup> July 2025 as well as the approval of Director General – National Mission for Clean Ganga vide e office file no. Ad-34018/1/2025-NMCG-NMCG Note# 36 dated 23.07.2025 and concurrence of ED (Finance), NMCG vide e-office file no. Ad-34018/1/2025-NMCG-NMCG, Note # 32 dated 20.07.2025.

Yours faithfully,  
Digitally signed by  
Kundan Lal  
Date: 23-07-2025  
12:23:38 (Kundan Lal)

Kundan Lal  
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**Under Secretary, NMCG****Copy forwarded for information and necessary action to: -**

- 1) Member Secretary, State Wetland Authority of Delhi, Office of the Wetland Authority  
Department of Environment, Govt. of N.C.T. of Delhi "C" Wing, 6th Level, Delhi  
Secretariat, I.P. Estate, New Delhi – 110002
- 2) Joint Secretary, Ministry of Environment, Forests & Climate Change (MoEF&CC),  
Government of India, Jor Bagh Road, New Delhi-110003

**Copy forwarded for information to: -**

- 1) PS to Hon'ble Minister – Jal Shakti, Shram Shakti Bhawan, N. Delhi-110001
- 2) PPS to Secretary, DoWR, RD & GR, Shram Shakti Bhawan, New Delhi-110001
- 3) PS to DG / ED(Projects) / ED(Finance) / ED(Technical) / ED (Admin.), NMCG, N.  
Delhi
- 4) Sanction Folder/Guard File/MIS Division NMCG
- 5) Project Director, SPMG, Uttarakhand

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**(Kundan Lal)**  
**Under Secretary, NMCG**

**Annexure-I**

**Summary of cost for the project "Conserving and Sustainably Managing Floodplain Wetlands of River Yamuna in Delhi".**

**Project Outlay:** Brief details of the proposals are as follows:

a) Component-wise allocation of the budget is as follows:

Budget Heads	Rate	Total Amount (Rs.)	Component 1: Wetlands Inventory	Component 2: Wetlands management planning
Staff time		2667000	1720000	947000
Travel				
Vehicle hire	2500	225000	157500	67500
Local subsistence	700	128800	88200	40600
Workshop and Meetings	20000 0	600000	300000	300000
Equipment			0	0
Water quality testing kit	10000 0	100000	100000	0
Publication	75000	150000	60000	90000
<b>Sub-Total</b>		<b>3870800</b>	<b>2425700</b>	<b>1445100</b>
<b>Institutional charges (10%)</b>		<b>387080</b>	<b>242570</b>	<b>144510</b>
<b>Total (incl. institutional charges)</b>		<b>4257880</b>	<b>2668270</b>	<b>1589610</b>
<b>GST on Total (18%)</b>		<b>766418</b>	<b>480289</b>	<b>286130</b>
<b>Grand Total</b>		<b>5024298</b>	<b>3148559</b>	<b>1875740</b>

a) A quarterly allocation of the budget is as follows:

Budget Heads	Q1 (July-Sep 2025)	Q2 (Oct-Dec 2025)	Q3 (Jan-March 2026)	Grand Total of Budget
Staff time	818750	754200	1094050	2667000
Travel	0	0	0	0
Vehicle hire	112500	90000	22500	225000
Local subsistence	66000	50200	12600	128800
Workshop and Meetings	0	180000	420000	600000
Equipment	0	0	0	0
Water quality testing kit	100000	0	0	100000
Publication	45000	45000	60000	150000
<b>Sub-Total</b>	<b>1142250</b>	<b>1119400</b>	<b>1609150</b>	<b>3870800</b>
<b>Institutional charges (10%)</b>	<b>114225</b>	<b>111940</b>	<b>160915</b>	<b>387080</b>
<b>Total (incl. institutional charges)</b>	<b>1256475</b>	<b>1231340</b>	<b>1770065</b>	<b>4257880</b>

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<b>GST on Total (18%)</b>	226166	221641	318612	766418
<b>Grand Total</b>	<b>1482641</b>	<b>1452981</b>	<b>2088677</b>	<b>5024298</b>

**Payment Milestone:**

S. No.	Milestone	Release of fund	
		In %	in Rs.
1	On issuing of AA&ES and submission of action plan for carry out Q1 activities	30	1507290
2	On submission of Q1 progress report, schedule of activities for Q2 and UC of previously released grants	30	1507290
3	On submission of Q2 progress report , schedule of activities for Q3 and UC of previously released grants	30	1507290
4	On submission of project final report with all management plans, rejuvenation plan, IMP for further intervention and UC of previously released grants	10	502428
	<b>Total</b>	<b>100</b>	<b>5024298.00</b>

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**Annexure-II****General & Technical conditions:**

1. The Wetlands International South Asia, New Delhi is the implementing agency and shall be responsible for effective implementation of "Conserving and Sustainably Managing Floodplain Wetlands of River Yamuna in Delhi" under the Namami Gange Mission – II.
2. The Wetlands International South Asia, New Delhi should consider bearing the labour cost collaborating with State Wetland Authority and State Forest Department through MNREGA and other available schemes. Ganga Praharis, Ganga Mitras, Ganga Task Force and Ganga Vichar Manch may be involved for providing support for project activities wherever possible.
3. The Wetlands International South Asia, New Delhi shall submit Physical Progress Report on Quarterly (QPPR) basis followed by a detailed report with photo-evidences of the project activities after completion of the project along with Project Completion Certificate in the prescribed format provided by NMCG.
4. All project implementation sites should have a proper display board with Logo of NMCG and the Wetlands International South Asia, New Delhi along with display of the project detail at the project site.
5. The Wetlands International South Asia, New Delhi needs to follow all the observation of NMCG and Third Party Inspection (TPI) agency, if any, during the project implementation period.
6. Any additional component relevant for project or any component require modification or deletion, may be added or modified or deleted as the case may be, only with the prior approval of the competent authority of NMCG.
7. Staff employed by the Wetlands International South Asia, New Delhi under this project are not to be treated as employees of the NMCG.
8. The Wetlands International South Asia, New Delhi shall ensure that all provisions of the RTI Act 2005 are adhered to as far as information pertaining to the project is concerned.
9. Conditions / commitment indicated in the Executive Committee (EC) Memo, Minutes and other documents, including those to be fulfilled before start of the programme shall be strictly adhered to in the project implementation and management.
10. All the equipment's/data generated out of the study would be property of Govt. of India and decision as to its storage/ownership and disposal would be undertaken with the approval of NMCG on completion of study.

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**Annexure-III****Project Specific conditions and directions of EC:****Project Specific conditions:**

- i. All works should be visibly quantifiable in nature
- ii. The logo and name of Namami Gange should be prominently displayed in all reports/signage of the project on "Conserving and Sustainably Managing Floodplain Wetlands of River Yamuna in Delhi". The logo is given in **Annexure VII**. Soft copy of logo will be sent by email.
- iii. All technical and skilled or semiskilled man power should be timely involved for implementation of project.
- iv. The Wetlands International South Asia, New Delhi shall have proper synergy with other line departments such as the, Delhi Wetland Authority, Delhi Development Authority (DDA), State Irrigation Department, State Fishery Department, etc.
- v. A committee comprising of Delhi Wetland Authority, MoEF&CC, DDA, WISA and NMCG should be constituted to oversee the smooth implementation of the project.

**Submission of Quarterly Physical & Financial Progress Report (QPFPR):**

- i. The Wetlands International South Asia, New Delhi shall report the progress of implementation (both physical and financial progress including expenditure statement) quarterly to NMCG with photographs. The report should be signed by at least two designated officers.
- ii. Consistency between physical progress and expenditure shall be maintained and reasons for substantial variations shall be appropriately explained against each item in QPFPR.

**Inspection and Monitoring:**

NMCG shall depute any person to visit the Implementation area for the purpose of monitoring of its work. Full facilities including local logistics shall be provided by the Wetlands International South Asia, to the person deputed for inspection.

Director General, NMCG shall monitor the overall progress of the project periodically.

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**Annexure – IV****Financial Conditions:****1. Flow of Funds:**

- i. All Implementing and Executing Agencies(IAs/EAs), including private EAs, receiving grants-in-aid from the National Mission for Clean Ganga (NMCG) are required to be on-boarded on the Model 1 -A of the Treasury Single Account (TSA) system (Hybrid TSA) in accordance with the Department of Expenditure (DoE) OM No. 3/(06)/PFMS/2023 dated 21 May 2024.
- ii. NMCG will function as 'Funding Agencies' in respect of Private SAs at second level. Similarly, Government SAs at second level will be 'Funding Agencies' for Government/Private SAs at third level.
- iii. The recipient agency i.e. Wetlands International South Asia, New Delhi as 2<sup>nd</sup> level Private Sub Agency will have to be on boarded under TSA as per the DoE instructions dated 21/05/2024.
- iv. The Wetlands International South Asia, New Delhi as a 2<sup>nd</sup> level Private Sub Agency (SA), will be given assignments as per the procedure under Hybrid Model 1A of the TSA.
- v. Recipient Agencies below the second level SA will also have to on-boarded TSA as per the DoE instructions dated 21 May 2024.
- vi. The objective of the TSA is to ensure "just in time release" and eliminate parking of funds at all levels of project implementation. All Agencies must adhere to this principle.
- vii. With the introduction of the Hybrid TSA (Model 1A), there should not be any accrual of interest on grants-in-aid received from NMCG at any level. However, any interests accruing on the grants received from NMCG/ GoI, including grants received prior to transition to Hybrid TSA, should mandatorily be remitted to the NMCG immediately for deposit in the Consolidated Fund of India.
- viii. Limits assigned to all Agencies will lapse at the end of the financial year.
- ix. Allocation of assignment limit to Funding/ Recipient Agencies does not count as expenditure under the TSA. Only final payments to contractors/ vendors are counted as expenditures.
- x. A summary of the fund flow mechanism under Hybrid TSA (Model 1–A) and prerequisites for transition to the system is at **Appendix**.

**2. Audit:**

- i. The Comptroller & Auditor General of India at his discretion shall have the right of access to the project related books of accounts of the Grantee agencies (Department of Environment Conservation and Climate Change, Government of Uttarakhand) for the purpose of Audit.
- ii. The books of accounts of the grantee, relating to this grant, shall be open to audit by the Internal Auditor and External Auditor of National Mission for Clean Ganga.
- iii. Executing Agency (Wetlands International South Asia, New Delhi) to ensure that all financial documents related to the project are maintained by them for submission to NMCG/ Audit on demand.

**3. Submission of Utilization Certificate (UC):**

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- i. The quarterly Utilization Certificates (UCs) in respect of grant-in-aid received during various quarters shall be furnished by the Executing Agency to the NMCG in the prescribed format (GFR 12-A), duly signed and stamped by the Head of the Organization and Chief Finance Officer, within 30 days from the end of quarter.
- ii. The subsequent allocation of Assignment Limit will be made based on Utilization Certificate/ Expenditure Statement of the previously allocated assignment limit.
- i. **So far as the format of the UCs is concerned, NMCG has issued several advisories/guidelines. The UCs may be prepared as per the guidelines issued vide Advisory No. G-25/2023-Budget (NMCG) (CF No.: 283511) dated 17.05.2024. Further "Outcome Achieved" with regard to the grants utilized may be submitted along with the UC, as advised in DO No. G-25/2023-Budget (NMCG) (CF No.: 283511) dated 05.09.2024 from Executive Director (Finance). Audited UCs will be provided by the Executing Agency as per the timelines specified in NMCG Advisory no. फाइल संख्या IG-25/2023-बजट/एनएमसीजी (सी आफ स.283511) dated 20 May 2025. All these communications are available on the website of the NMCG. All these communications are available on the website of the NMCG.**

#### 4. Other Aspects:

- i. The EA shall take all necessary legal and executive measures to ensure adequate resources available for operation & maintenance of the assets created under the Project to fulfill its mandate.
- ii. The EA are not permitted to seek or utilize funds for the same purpose from any other organization (Government, semi-Government, autonomous or private) without prior approval of the competent authority.
- iii. The sanctioned amount should be spent exclusively as per the scope of the project and within the stipulated time. The liability of NMCG will not exceed the amount sanctioned for the project. For carrying forward any work(s) /activities beyond the specified time limit prior approval of the NMCG should be obtained.
- iv. It is the responsibility of the EA/ULB to ensure that the assets are exclusively used for the purpose for which grant is sanctioned and to maintain the assets and their records properly.
- v. All the assets acquired/created out of the grants shall not be disposed of, encumbered, or utilized for any purpose other than that for which sanctioned without prior approval of the Government.

#### 5. General Financial Rules, 2017:

All relevant provisions of General Financial Rules, 2017, as amended from time to time, will be applicable to grantee organization.

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### Appendix to Annexure-IV of AA&ES

The National Mission for Clean Ganga (NMCG) transited to the Treasury Single Account (TSA) System in FY 2021-22 for the purpose of fund flow under the Namami Gange Programme. All Agencies receiving grants-in-aid from the NMCG have since been brought on-board TSA. Fund flow under the Namami Gange Programme was initially governed by the Model 1 of TSA Module.

2. Department of Expenditure (DoE) vide OM No. 3/(06)/PFMS/2023 dated 21 May, 2024 has issued guidelines, inter alia, for a Hybrid TSA system to facilitate on-boarding of Government sub-agencies at third level or below, as well as for on-boarding of private sub-agencies at second level (Model 1-A). The said OM is also available on NMCG web-site (<https://nmcg.nic.in> → Divisions → Finance → TSA).

3. Model 1-A of TSA have been detailed in Para 27 to 37 of the DoE OM dated 21 May 2024. The implications for the NMCG and grantee organizations are as below:

- i. For the Namami Gange Programme, the NMCG will be the Central Nodal Agency (CNA). 2<sup>nd</sup> level Government agencies such as SPMGs/SMCGs, CPCB, State Forest Departments etc. will be designated as Government Sub- Agencies (SAs).
- ii. NMCG and 2<sup>nd</sup> level Government SAs receiving grant from the NMCG are already having assignment accounts in the RBI and will be given assignments as per the procedure already being followed under Model 1 of the TSA. However, new Government Agencies, as well as all private agencies will have to be on-boarded TSA as per Hybrid TSA guidelines.
- iii. NMCG will function as 'Funding Agencies' to provide funds to Private SAs at second level. Similarly, Government SAs at second level will be 'Funding Agencies' for Government/Private SAs at third level.
- iv. The Private SAs at second level and Government/Private SAs at third level will be referred to as Recipient SAs.
- v. The Executing Agencies below SPMG/SMCG, such as UP Jal Nigam, BUIDCO, KMDA etc. are examples of recipient Government SAs at third level. If second level Government SAs such as CPCB, State Forest Departments etc. release grants to their regional offices, the regional offices should also be designated as third level SAs.
- vi. Each Recipient SA shall open a savings bank account in a scheduled commercial bank.
- vii. If there are SAs below the Recipient SA, they will open a Zero Balance Subsidiary Account (ZBSA) in the bank of the Recipient SA. If Government SAs at third level (such as UP Jal Nigam) releases funds to their regional/ Zonal offices, the said offices should be designated as fourth level SA, and will be required to open ZBSA.

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viii. If Recipient SAs and SAs below it already have bank accounts as per para VI above, the same bank accounts may be used & there is no need to open new accounts subject to the condition that funds in the existing bank accounts shall be deposited in Consolidated Fund of India before on boarding.

4. NMCG and Government SAs such as SPMGs/SMCGs/CPCB/SFD etc. having an account in RBI will incur expenditure directly from their RBI accounts as per the existing procedure in Model I. The procedure for incurring expenditure by Recipient SAs and SAs below them from their accounts in scheduled commercial banks is described below:

- i. The bank account of recipient SA will be assigned a drawing limit by its concerned Funding Agency (NMCG or Government SA at level 2). Similarly, ZBSAs will be assigned a drawing limit by the agency immediately up the ladder. The available drawing limit will get reduced by the extent of utilization.
- ii. When a Recipient SA/other SA down its ladder has to make payment to vendors / beneficiaries under the scheme, the SA concerned will prepare
  - (a) a Payment File in PFMS containing details of the beneficiaries and vendors to whom the payment is to be made; and;
  - (b) a Demand File containing details of funds needed to make the payments as per the Payment File.
- iii. The amount claimed in the demand file shall not exceed the drawing limits assigned to that SA.
- iv. While the payment file shall be retained by the respective SAs, the demand files generated by the Recipient SA and SAs below it shall be consolidated daily in PFMS. The consolidated demand file shall be sent to the concerned Funding Agency.
- v. The demand received by the Funding Agency in PFMS till the cut-off time of 3 PM on a working day will be processed and sanction for the amount demanded will be generated on the same working day. Sanction for the consolidated demand received beyond the cut-off time of 3 PM will be generated on the next working day.
- vi. The sanction will be sent to RBI for debiting the assignment account in RBI of the concerned Funding Agency and crediting the sanctioned amount in the bank account of the Recipient SA concerned.
- vii. Immediately on receipt of funds, the Recipient SA will disburse them to vendors/beneficiaries through its bank account or through ZBSA accounts as per the payment files generated by respective SAs.
- viii. The funds shall not be retained in any commercial bank account of Recipient SA for more than 2 working days. Interest accrued in the commercial bank accounts shall be deposited in Consolidated Fund of India as per provisions of GFR.

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- ix. Provision in respect of transactions like payment of TDS, Income Tax and GST etc. shall be the same as in Model I.
- x. CNA and SAs shall not open/operate/park funds in any other bank account except the bank accounts opened/operated as per these guidelines.

**Reference documents**

1. OM No. 3/06)/PFMS/2023 dt. 21/05/2024 issued by DoE, (MOF) regarding Master Circular-Procedure for release of funds under the Central Sector Schemes (CS) and monitoring utilization of the funds released.
2. Letter No FN-11011/1/2021-Budget NMCG dt. 29/05/2024 issued by NMCG regarding extension of the Treasury Single Account (TSA) system to Sub-Agencies at third level and below.
3. Letter No I-104/2/2023-ITD-CGA-Part (1)/87-100 dt.25/07/2024 issued by DoE, (MOF) regarding user guide for Hybrid TSA- Just in time release of Central Sector Scheme funds.
4. OM No. I-104/5/2024-ITD-CGA/E-17047/98-120 dt. 08/08/2024 issued by DoE, (MOF) regarding pre-requisites to be followed in implementation of Hybrid TSA System.

The aforesaid communications are also available on NMCG web-site (<https://nmcg.nic.in> → Divisions → Finance → TSA).

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**Annexure - V****Project Implementation Schedule**

Wetlands International South Asia (WISA) is a non-governmental organisation working to conserve and restore wetlands and their biodiversity in South Asia. Using a blend of technical expertise, policy engagement, and field-based interventions, WISA collaborates with governments, civil society, research institutions, and the private sector. Over 27 years in India, the organisation has developed management plans, built capacity of wetland managers, conducted biodiversity assessments, and promoted awareness. WISA has previously worked with the Uttar Pradesh and Bihar.

As the Government of India and the Government of NCT of Delhi envision the rejuvenation of the River Yamuna, it is pertinent that rejuvenation and sustainable management of wetlands is also undertaken. The current project is strategic for the following reasons:

- Focuses on the functional inventory of wetlands on the basis of which different developmental sectors will be able to recognise the value of wetlands and integrate into sectoral development planning.
- Allows for building systematic capacity of wetland managers in management planning of wetlands, taking into account the role these ecosystems play in the broader landscape and developmental aspects.
- Provides for developing a system for assessing and monitoring ecosystem health which can be an effective guide for assessing the quality of wetland management plan implementation.

**Proposal Objectives**

This project is designed to support the rejuvenation of the River Yamuna by conducting a comprehensive inventory and assessment of its floodplain wetlands. The initiative aims to strengthen the management of these ecosystems and enhance the overall health of the river system.

**Objectives**

The specific objectives of the project are to:

- Inventorize the physical, hydrological, ecological, socio-economic, and institutional characteristics of floodplain wetlands.
- Evaluate the potential of wetlands to deliver ecosystem services and contribute to river rejuvenation.
- Develop documentation required for the notification of wetlands under the *Wetlands (Conservation and Management) Rules, 2017*.
- Formulate stakeholder-led, integrated wetland management plans that ensure the protection of ecosystem services and biodiversity.
- Design a monitoring framework for periodic assessment of wetland ecosystem health and management effectiveness.

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## Project Components & deliverables

### Component 1: Wetlands Inventory and Assessment

#### Deliverables

- Current wetlands map at 1:10,000 scale
- Decadal (20 Years) wetlands change data
- Wetlands inventory data (Physical feature, Hydrological regimes, Ecological data, Socio-economics and Institutions) for all surveyed wetlands
- Wetlands ecosystem health card for all surveyed wetlands
- Wetlands brief document in compliance with Wetlands Conservation Management Rules (2017) for all surveyed wetlands

### Component 2: Management Planning

#### Deliverables

- Wetlands prioritisation matrix
- Wetland management plans for prioritised wetlands
- Wetlands monitoring framework for River Yamuna floodplain wetlands
- Training of Wetland Managers on wetlands management planning and monitoring
- Communication products to support awareness raising on diverse values and biodiversity conservation

### Project Area

The proposed project focuses on wetlands located within a 10 km buffer zone along the River Yamuna in the National Capital Territory (NCT) of Delhi. Based on satellite imagery from 2018–19 provided by the Space Applications Centre (SAC), a total of 421 wetlands (each larger than 0.1 ha) were identified within this buffer.

### Approach and Methodology

The project will adopt a **four-step methodology** for wetland inventory and management planning, refined from prior implementation across the **Ganga floodplain wetlands** in Bihar and Uttar Pradesh. The approach includes:

1. Wetland Mapping and Inventory
2. Assessment of Ecological and Socio-economic Functions
3. Prioritization and Management Planning
4. Development of Monitoring and Capacity Building Frameworks

This methodology ensures science-based assessment, stakeholder engagement, and alignment with national regulatory frameworks.

### Implementation Arrangements

The project will be implemented by **Wetlands International South Asia (WISA), New Delhi** in close collaboration with the **Delhi Wetlands Authority**, relevant government departments, and non-governmental partners.

Component 1: Wetlands Inventory	1.1 The NCT Wetland Authority and Delhi Development Authority will assist in preparing list of wetlands to be surveyed. 1.2 Wetland managers/ forest officials and land-owning agencies will support conducting rapid wetland assessment.
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	<p>1.3 The NCT Wetland Authority will review the <i>draft</i> health cards for all surveyed wetlands with concerned land-owning agencies and vet the document.</p> <p>1.4 The NCT Wetland Authority will review and vet <i>draft</i> brief documents for all surveyed wetlands.</p>
Component 2: Wetlands management planning	<p>2.1 The NCT Wetland Authority will confirm the list of prioritised wetlands</p> <p>2.2a The NCT Wetland Authority and wetland managers to support discussions with concerned stakeholders to incorporate their suggestions in preparing the <i>draft</i> wetlands management plans for prioritised wetlands.</p> <p>2.2b The NCT Wetland Authority will review <i>draft</i> wetlands management plans for prioritised wetlands.</p> <p>2.3 The NCT Wetland Authority will review wetlands monitoring framework and its implementation by concerned land owning agencies.</p> <p>2.4 The NCT Wetland Authority will ensure participation and engagement of wetland managers and other line departments in the management planning process and Training on conservation and sustainable management of wetlands.</p> <p>2.5 The NCT Wetland Authority, Delhi Development Authority and Wetland Managers will support in conducting wetlands conservation awareness and outreach programmes.</p>

### Expected Outcomes

- An inventory of floodplain wetlands is established
- Brief documents for all surveyed wetlands
- Wetlands ecosystem health scorecard for all surveyed wetlands
- Wetlands are prioritised for management interventions
- Integrated Management plan on floodplain wetlands of River Yamuna in Delhi

### Project Timeline:

The project period is 9 months (2025-26). The detail timeframe is based on monthly activities and due deliverables has been illustrated in the tabulated form in the subsequent section.

Components and Activities	Jul-25	Aug-25	Sep-25	Oct-25	Nov-25	Dec-25	Jan-26	Feb-26	Mar-26	Milestone
<b>1. Wetlands inventory and assessment</b>										
<b>1.1 Establishing current wetland extent</b>										
Preparation of current wetland extent map										Wetlands extent map - 2025
Preparation of wetland extent map for 2020										Wetlands extent map - 2020
Wetlands change assessment										Wetlands change statistics
<b>1.2 Rapid assessment to establish wetlands condition</b>										
Protocol finalisation										
Field surveys										
Data collation and synthesis										Inventory data for surveyed wetlands
<b>1.3 Preparation of health cards</b>										
Data collation										

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**Annexure VI**

(to be executed on non-judicial stamp paper of Rs.100/- issued by Govt. of N.C.T. of Delhi)

**BOND**

KNOW ALL MEN BY THESE PRESENTS THAT we, the \_\_\_\_\_ (name of the organization as in Registration Certificate) as organization register under the \_\_\_\_\_ Act, having been registered by the office of \_\_\_\_\_ (name and full address of Registering Authority), vide Registration Number\_\_\_\_ dated\_\_\_\_ in the State of\_\_\_\_ (hereinafter called the obligor/obligors) are held and firmly bond to the National Mission for Clean Ganga (hereinafter called the NMCG)in the sum of Rs.\_\_\_\_well and truly to be paid to the NMCG on demand and without demur, for which payment we bind ourselves and our successors and assigns by these presents.

2. WHEREAS the obligor has sent a request proposal to NMCG for Grants of Rs.\_\_\_\_ (Rupees in figures) Rupees\_\_\_\_ (Rupees in words) for the purpose of \_\_\_\_\_(name of the project proposal) vide letter No.\_\_\_\_ dated\_\_\_\_ the obligor have agreed to execute this bond in advance, in favor of NMCG for the entire amount of Rs.\_\_\_\_ (Rs. in figure) as requested in the proposal sent to NMCG. The obligor is willing to accept the proposed amount or any other amount approved/sanctioned by the NMCG, whichever is less. The obligor agrees to receive the sanction in such installments as the NMCG may specifically stipulate. The obligor is aware this Bond will remain in force when each and every installment of the grant is released till the last installment is released and utilized. The obligor is also willing to accept all terms and conditions mentioned in the AA&ES/Sanction Letter to be issued by NMCG in respect of the said project from time to time as and when installment(s) of the grant is released.

3. Now, the obligors fully understood that condition of the above written obligation is that if the obligors duly fulfill and comply with all the conditions mentioned in the letter of sanction, then this present written bond or obligation shall not be enforceable. But otherwise it shall remain in full force and virtue.

4. Each of the members of the Executive Committee/Governing Board/Board of Directors of the obligor hereby undertakes that he shall:-

- (a) Abide by all the conditions of the grants in aid by the target dates, if any, specified in the letter of sanction;
- (b) Not divert the grants or entrust execution of the scheme or work concerned to any other institution(s) or organization(s) without prior approval of the NMCG; and
- (c) Abide by any other conditions specified in the agreement governing the grants-in-aid.

5. In the event of obligor failing to comply with the conditions of the grants or committing breach of the conditions of the Bond, the signatories to the Bond shall be jointly and severally liable to refund to the NMCG, the whole or such part amount of the grant as the NMCG may specify with interest@10% per annum thereon or the sum specified under the Bond, within ten (10) days of such demand being made by the NMCG.

6. THESE PRESENTS ALSO WITNESS THAT the decision of the Director General, NMCG on the question whether there has been breach or violation of any of the terms and conditions mentioned in the sanction letter shall be final and binding on the obligor.

7. The Courts of New Delhi shall have the exclusive jurisdiction to try and dispute which may arise out of this Bond.

Kundan Lal  
23/7/25

8. In witness hereof these presents have been executed as under on behalf of the obligor and day herein below written in pursuance of the Resolution No. \_\_\_\_\_ dated \_\_\_\_\_ passed by the Executive Committee/Governing Board/Board of Directors of the obligor.

SIGNED this \_\_\_\_\_ day of \_\_\_\_\_ in the year Two Thousand and \_\_\_\_\_

(.....)  
Signed for and on behalf of the grantee organization  
Name of the Grantee  
Full mailing address  
Telephone No./Mobile no.  
E-mail address

(In the presence of witness with name, address and signature)

Witness-1

Witness-2

(Signature)  
Accepted for and on behalf of NMCG  
Designation  
Date  
Name & Address

Kynola - 161  
23/7/25

Annexure VII

Namami Gange Logo:



Kundan Lal  
23/7/25

